

The functions of the Panchayats cover Public Health, Sanitation, Public Works, Planning and Development, Administration, Social Welfare, Education and Culture, on generally same lines as in Goa, Daman and Diu. The functions of the Varishta Panchayats are advisory in nature and this Institution is regularly consulted on all important matters and kept informed of developmental activities and schemes.

So far Panchayats performance in raising revenues and grant-in-aid works are not commensurate with their existing powers as these institutions are new and the territory is economically backward.

Farmers' relief work in Dadra and Nagar Haveli

7096. SHRI RAMUBHAI PATEL
SHRI D. P. JADEJA:

Will the Minister of AGRICULTURE be pleased to state the measures taken in Dadra and Nagar Haveli areas for helping the people in farmer relief work?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): The Dadra and Nagar Haveli Administration has reported that the following measures have been taken:—

- (i) Recovery of land rent and other Government dues have been deferred in full in eight villages and half in twenty-five villages on the basis of crop assessment;
- (ii) Although adequate employment was generally available for rural population until January, a large number of works has been opened thereafter;
- (iii) To deal with any possible shortage of drinking water, boring and blasting of wells and digging of tubewells has

been undertaken. Supply of water by trucks is also in progress wherever necessary;

- (iv) A voluntary relief committee has been organised by leading citizens of the Territory, which proposes to start distribution of foodgrains from 1st May, 1973 with the assistance of the Administration; besides, the Administration has undertaken distribution of grains on loan basis

Land Reforms Act in Dadra and Nagar Haveli, Goa

7097 SHRI RAMUBHAI PATEL:
SHRI D. P. JADEJA:

Will the Minister of AGRICULTURE be pleased to state:

(a) when the land Reform Act for Dadra and Nagar Haveli, Goa came into force, and

(b) the progress thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) The Dadra and Nagar Haveli Land Reform Regulation, 1971 was promulgated on the 8th December, 1971. The Goa, Daman and Diu Agricultural Tenancy Act, 1964 providing for temporary protection of tenants and the fixation of maximum rent payable by a tenant came into force on the 8th February, 1965. Revision of the Regulations for Dadra and Nagar Haveli as well as the tenancy law for Goa, Daman and Diu is under consideration

Buffer stock of foodgrains and restructuring cropping pattern

7098 SHRI SHRIKISHAN MODI:
SHRI P. M. MEHTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering two pronged strategy for

building up massive buffer stocks of foodgrains and restructuring the cropping pattern; and

(b) if so, whether this also was one of the subjects discussed in the symposium on agricultural research and development held in March this year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P SHINDE)

(a) and (b) A decision has already been taken to raise the level of buffer stocks from 5 million tonnes to 7 million tonnes for the remaining Fourth Plan period. In view of the prolonged drought conditions, a massive Emergency Agricultural Production Programme was launched to bring additional areas under wheat, rice, jowar, summer rice and increase production of gram by adoption of package of practices. National Symposium on Agricultural Research and Development held in March this year had discussed, *inter alia*, the subject of restructuring the cropping pattern and also building up of buffer stocks of seeds of the major crops in every State in order to provide seeds in case of crop failure due to aberrant weather.

बिड़ला हायर सेकण्डरी स्कूल दिल्ली
को अनुदान देना बन्द करना

7099. श्री फूल चन्द वर्मा : क्या कृषि कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली में बिड़ला हायर सेकण्डरी स्कूल का अनुदान बन्द कर दिया है, और

(ख) यदि हा, तो इसके क्या कारण हैं ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (श्री० एस० नूतल हूतन) : (क) जी हा ।

(ख) दिल्ली प्रशासन द्वारा भेजी गई सूचना के अनुसार क्योंकि बिरला हायर सेकण्डरी स्कूल के प्रबन्धकों ने सहायक-अनुदान से संबंधित नियमों और विभागीय अनुदेशों का पालन नहीं किया है, इसलिए स्कूल को दिए जाने वाले अनुदान रोक दिए गए हैं ।

राष्ट्रीय कृषि आयोग की सिफारिशों को क्रियान्वित करना

7100. श्री फूल चन्द वर्मा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) राष्ट्रीय कृषि आयोग किस तारीख को गठित किया गया था ,

(ख) आयोग की ऐसी सिफारिशें कौन-सी हैं जिनको क्रियान्वित करने का काम आरम्भ कर दिया गया है , और

(ग) आयोग पर अब तक कुल कितनी धन-गणित खर्च की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री धरमराज साहिब पौ० शिन्धे) : (क) राष्ट्रीय कृषि आयोग कृषि विभाग के सहायक स० 25-13/68-सामान्य समन्वय दिनांक 29-8-1970 द्वारा गठित किया गया था । इस आयोग के काम का उद्घाटन भारत के राष्ट्रपति ने 16 अक्टूबर, 1970 को किया था ।

(ख) राष्ट्रीय कृषि आयोग ने अब तक निम्नलिखित 14 अन्तरिम रिपोर्टें प्रस्तुत की हैं —

1. अनाज की अधिक उपज देने वाली और सरकार किस्मों के अच्छे बीजों का वर्धन और वितरण ।
2. उर्बन्धक वितरण ।
3. कृषि अनुसंधान, विस्तार और प्रशिक्षण के पहलू ।
4. छोटे और सीमान्त किसानों और कृषि अधिकों के लिए ऋण सेवाएँ ।